

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 28<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Kr. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty  
Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta  
Ms. Ishita C. Dasgupta for R-2 & R-4

**ORDER**

Reply has been filed by the contesting Respondent. The learned counsel for the Appellant is filing the Rejoinder today.

As agreed by the learned counsel for the parties, post the matter for hearing on **01.04.2014 before the Kolkata Circuit Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt